





***The Gauhati High Court, At Guwahati***  
[ HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH ]






***Cause List***






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# NOTICE

	<b>BENCH</b>	<b>NAME OF THE JUDGES</b>	<b>PERIOD</b>
	<b>[ DIVISION BENCH-I ] [ COURT NO. 1 ]</b>  <i>This Bench will take up matters pertaining to:</i> <ol style="list-style-type: none"><li>1. Writ Appeals other than Foreigner matters.</li><li>2. PIL and Taken up Matters.</li><li>3. Writ Petitions against Order of CAT.</li><li>4. Contempt Matters relating to Division Bench- I.</li><li>5. Income Tax Appeal matters.</li><li>6. SARFAESI Act matters.</li><li>7. Criminal Appeal (J).</li><li>8. Death Reference Cases.</li></ol> <i>Any such matters as may be specifically directed to be listed.</i>	<b>HON'BLE THE CHIEF JUSTICE AND HON'BLE MR. JUSTICE MANASH RANJAN PATHAK</b>	<b>FROM</b> 26-04-2021 <b>TO</b> 12-05-2021
	<b>[ DIVISION BENCH- II ] [ COURT NO. 2 ]</b>  <i>This Bench will take up matters pertaining to:</i> <ol style="list-style-type: none"><li>1. Hill Reference Matter.</li><li>2. Contempt matters relating to Division Bench-II.</li><li>3. WP(C) relating to Police and Army Actions.</li><li>4. Appeals Under Companies Act.</li><li>5. Writ Appeal(Foreigners Matter)</li><li>6. Writ Petition (Foreigners Matter).</li><li>7. Custodial Death.</li><li>8. Contempt Petition (Criminal).</li><li>9. Criminal Appeal.</li><li>10. Criminal Appeal including Hill Appeal.</li><li>11. Confirmation of Degree of Divorce and such Matrimonial Appeals.</li></ol> <i>Any such matters as may be specifically directed to be listed.</i>	<b>HON'BLE MR. JUSTICE N. KOTISWAR SINGH AND HON'BLE MR. JUSTICE SOUMITRA SAIKIA</b>	<b>-DO-</b>

	<p><b>[ CIVIL BENCH-IV AND I MATTERS ] [ COURT NO. 5 ]</b></p> <p><u><i>This Bench will take up matters pertaining to</i></u></p> <ol style="list-style-type: none"> <li>1. Writ Petition (Civil) relating to Settlement by State Government etc.</li> <li>2. Writ Petition relating to Land Matter.</li> <li>3. Residuary Writ Petitions except Police/Army action.</li> <li>4. Land Acquisition Appeal(S/B).</li> </ol>	<p><b>HON'BLE MR. JUSTICE SUMAN SHYAM</b></p>	<p><b>-DO-</b></p>
	<p><b>[ CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS ] [ COURT NO. 6 ]</b></p> <p><u><i>This Bench will take up Matters pertaining to:</i></u></p> <ol style="list-style-type: none"> <li>1. Bail Matters (Where punishment is less than 7 years).</li> <li>2. Criminal Revision Petition.</li> <li>3. Matters related to retirement benefits.</li> <li>4. MFA.</li> </ol>	<p><b>HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN</b></p>	<p><b>-DO-</b></p>
	<p><b>[ CIVIL BENCH-II ] [ COURT NO. 9 ]</b></p> <p><u><i>This Bench will take up matters pertaining to:</i></u></p> <ol style="list-style-type: none"> <li>1. Writ Petition (Civil) relating to service of Teacher of Provincialised Schools</li> <li>2. Writ Petition (Civil) relating to Academic Matters.</li> <li>3. Writ Petition (Civil) relating to Academics Institutions.</li> <li>4. Tax Matters.</li> </ol>	<p><b>HON'BLE MR. JUSTICE ACHINTYA MALLA BUJORBARUA</b></p>	<p><b>-DO-</b></p>
	<p><b>[CIVIL BENCH- III ] [ COURT NO. 10 ]</b></p> <p><u><i>This Bench will take up Matters pertaining to:</i></u></p> <ol style="list-style-type: none"> <li>1. Writ Petition (Civil) relating to State Govt. Employees.</li> <li>2. Writ Petition (Civil) relating to Service in Local Bodies, Banks and PSU etc.</li> <li>3. Writ Petition (Civil) relating to Service of Defence Personnel and Armed Forces.</li> <li>4. Writ Petition (Civil) under Labour and Industrial Law etc.</li> <li>5. W.P.(Crl.) Matters.</li> </ol>	<p><b>HON'BLE MR. JUSTICE KALYAN RAI SURANA</b></p>	<p><b>-DO-</b></p>
	<p><b>[CIVIL BENCH- I ] [ COURT NO. 11 ]</b></p> <p><u><i>This Bench will take up matters pertaining to :</i></u></p> <ol style="list-style-type: none"> <li>1. Civil Revision Petition.</li> <li>2. Civil Revision Petition (I/O).</li> <li>3. Testamentary Cases</li> <li>4. Second Appeal Order.</li> <li>5. Arbitration Appeal(S/B)</li> <li>6. Transfer Petition(Civil)</li> <li>7. F.A.O.</li> <li>8. R.F.A.</li> <li>9. Second Appeal Order.</li> <li>10.RSA</li> </ol>	<p><b>HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA</b></p>	<p><b>-DO-</b></p>

	<p><b>[ CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS ]</b> <b>[ COURT NO. 13]</b></p> <p><u>This Bench will take up Matters pertaining to:</u></p> <ol style="list-style-type: none"> <li>1. Criminal Appeal including Criminal Appeal (Jail).</li> <li>2. Bail matters (where punishment is more than 7 years).</li> <li>3. Criminal Petition.</li> <li>4. Matters related to retirement benefits.</li> </ol>	<p><b>HON'BLE MR. JUSTICE</b> <b>AJIT BORTHAKUR</b></p>	<p><b>-DO-</b></p>
	<p><b>[ CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS ]</b> <b>[ COURT NO. 14]</b></p> <p><u>This Bench will take up Matters pertaining to:</u></p> <ol style="list-style-type: none"> <li>1. Tr. Petition (Crl.)</li> <li>2. Bail matters (Relating to offences under Special Acts including PC act and POCSO Act).</li> <li>3. Criminal Appeal.</li> <li>4. Criminal Appeal (J).</li> <li>5. Criminal Petition.</li> <li>6. Criminal Revision Petition.</li> <li>7. Matters related to retirement benefits.</li> </ol>	<p><b>HON'BLE MR. JUSTICE</b> <b>HITESH KUMAR SARMA</b></p>	<p><b>-DO-</b></p>
	<p><b>[CIVIL BENCH- III ] [ COURT NO. 16 ]</b></p> <p><u>This Bench will take up Matters pertaining to:</u></p> <ol style="list-style-type: none"> <li>1. Writ Petition (Civil) relating to State Govt. Employees.</li> <li>2. Writ Petition (Civil) relating to Service in Local Bodies, Banks and PSU etc.</li> <li>3. Writ Petition (Civil) relating to Service of Defence Personnel and Armed Forces.</li> <li>4. Writ Petition (Civil) under Labour and Industrial Law etc.</li> </ol>	<p><b>HON'BLE MR. JUSTICE</b> <b>SANJAY KUMAR MEDHI</b></p>	<p><b>-DO-</b></p>
	<p><b>[ CIVIL BENCH-IV AND I MATTERS ] [ COURT NO. 18 ]</b></p> <p><u>This Bench will take up matters pertaining to</u></p> <ol style="list-style-type: none"> <li>1. Writ Petition (Civil) relating to Settlement by State Government etc.</li> <li>2. Writ Petition relating to Land Matter.</li> <li>3. Residuary Writ Petitions except Police/Army action.</li> <li>4. MAC Appeal (Including Hearing)</li> </ol>	<p><b>HON'BLE MR. JUSTICE</b> <b>MANISH CHOUDHURY</b></p>	<p><b>-DO-</b></p>
	<p><b>[ CIVIL BENCH – I AND CRIMINAL MATTERS ] [ COURT NO. 20 ]</b></p> <p><u>This Bench will take up matters pertaining to</u></p> <ol style="list-style-type: none"> <li>1. Civil Revision Petition.</li> <li>2. Criminal Appeal.</li> <li>3. Criminal Appeal (J).</li> <li>4. Criminal Petition</li> <li>5. Criminal Revision Petition.</li> </ol>	<p><b>HON'BLE MR. JUSTICE</b> <b>PARTHIV JYOTI SAIKIA</b></p>	<p><b>-DO-</b></p>